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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH  
JAIPUR.

O.A.No.553/97

Date of order: 2.8.1999

1. Roop Chand, S/o Shri Chaggan Lal, R/o M.E.S Colony, Block No.96/3, Nasirabad, Distt. Ajmer, posted as Electrician HS II, MES No.309587, Office of the Garrison Engineer, MES, Nasirabad, Distt. Ajmer.
2. Ramdev Jat, S/o Shri Rai Chand Ji, R/o MES Colony, Block No.75, Nasirabad, Distt. Ajmer, posted as Electrician HS II, MES No.169057, Office of the Garrison Engineer, MES, Nasirabad, Distt. Ajmer.
3. Surat Singh, S/o Shri Ranjeet Singh Ji, R/o Q.No. EM-4, E.M. Yard Backside, Nasirabad, Distt. Ajmer posted as Electrician HS II, MES No.169046, Office of the Garrison Engineer, MES, Nasirabad, Distt. Ajmer.
4. Suresh Kumar Shektawat, S/o Shri Gajraj Singh, R/o Q No.74/1, MES Colony, Nasirabad, Distt. Ajmer, posted as Electrician HS II, MES No.168979, Office of the Garrison Engineer, MES, Nasirabad, Distt. Ajmer.
5. Suresh Chandra Sharma, S/o Shri Raghunath Sharma, R/o 2596, Popsingh Mohalla, Nasirabad, Distt. Ajmer, posted as Electrician HS II, MES No.169028, Garrison Engineer, MES, Nasirabad, Distt. Ajmer.
6. Narendra Kumar Sharma, S/o Shri Damodar Prasad Sharma, R/o House No.35/161, Indira Colony, Mir Shah Ali Gafoorji wali Gali, Ajmer, posted as Electrician HS II, MES No.169103, AGE B/R(MES), Military School, Ajmer.
7. Pooran Mal, S/o Shri Ladhu Ram, R/o Village & Post Hirnoda, Distt. Jaipur, posted as Electrician HS II, MES No.168918, Garrison Engineer, MES, AGE E/M, Jaipur.
8. Kailash Chand, S/o Shri Choth Mal, R/o Plot No.76, Laxmi Nagar, Old Hatwara Road, Jaipur, posted as Electrician HS II, MES No.167685, Garrison Engineer, MES, AGE, E/M, Jaipur.
9. Mahavir Singh, S/o Shri Diwan Singh, R/o Plot No.35/1, Piru Line, Jaipur Cant, Banipark, Jaipur, posted as Electrician HS II, MES No.192306, Garrison Engineer, MES, AGE, E/M, Jaipur.
10. Asfaq Ahmed, S/o Shri Anwar Ahmed, R/o Plot No.343, Hasanpura (C), Opp. Arai Masjid, Jaipur, posted as Electrician HS II, MES No.168915, Garrison Engineer, MES, AGE, E/M, Jaipur.

GKJLN

...Applicants.

Versus

1. Union of India through Secretary, Defence, Ministry of Defence, Engineers-in-Chief, Kashmir House New Delhi.
2. The Commander Works Engineer, Military Engineering Services, Banipark Cant, Jaipur.

...Respondents.

Mr. Manish Bhandari - Counsel for applicants.

Mr. K.N. Shrimal - Counsel for respondents.

CORAM:

Hon'ble Mr. Gopal Krishna, Vice Chairman

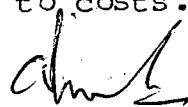
Hon'ble Mr. N.P. Nawani, Administrative Member.

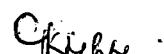
PER HON'BLE MR. GOPAL KRISHNA, VICE CHAIRMAN.

Applicants, Roop Chand, Ramdev Jat, Surat Singh, Suresh Kumar Shektawat, Suresh Chandra Sharma, Narendra Kumar Sharma, Pooran Mal, Kailash Chand, Mahavir Singh and Asfaq Ahmed, have sought a direction to the respondents to treat them as regularly promoted to the post of Electrician Highly Skilled Grade II as also for a direction to declare the result of the selection for the post of Electrician Highly Skilled Grade I.

2. We have heard the learned counsel for the parties and have perused the record.

3. The applicants have challenged the show cause notices by which they were sought to be reverted to lower posts from that of Electrician Highly Skilled Grade II. The learned counsel for the respondents have produced a copy of the order dated 10.7.1999 by which the impugned show cause notice has been cancelled. He further states that the result of the Trade Test held for the post of Electrician Highly Skilled Grade I has also been declared. In the circumstances the grievance of the applicants, therefore, does not survive. This application having become infructuous is dismissed with no order as to costs.

  
(N.P. Nawani)  
Member (A).

  
(Gopal Krishna)  
Vice Chairman.